

## Declaration of Assets and Liabilities

Year 2021-22

I, Ashutosh Abhishek, son/daughter/wife of Sri Krishna Bihari ~~thakur~~

aged 27 years, belonging to BLA (Bihar Vidhan Sabha) secretariat

service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	35000/-	17000/-	Divyansh		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Proser road 150000/-	SBI Proser road 30000/-	NIL	—	—
(iii)	Bonds, Debentures and Shares in companies	300000/-	NIL	NIL	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	—	—
(v)	Motor Vehicles (details of make, etc.)	13R 30J 8739 Thunderbird (350CC) 2018	—	NIL	—	—
(vi)	Jewellery (give details of weight and value)	Gold 609 gm = 300000/-	Gold 320 grams = 1471000/- 602 gm (Silver) = 42000/-	NIL	—	—
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Ashutosh Abhishek  
17/2/2022

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	HUF	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	HUF	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	MIL HUF	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	HUF	—	—	—
(v)	Others (such as interest in property)	MIL	MIL	MIL	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	<del>10000000</del> SBI Frazar 1000	1500000.00
	(ii) Loans from financial institutions	— NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	— NIL	NIL
	(b) dues to departments dealing with supply of water	— NIL	NIL
	(c) dues to departments dealing with supply of electricity	— NIL	NIL

AKHIL K. ABHINAV  
15/02/2022.



	(d) dues to departments dealing with telephones	— Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	— Nil	Nil
	(f) Other dues, if any	— Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	18000 = 2 (approx) BCTPA6960m Assessment year - 2021-22	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

### C. Personal Detail

GPF/CPF/PRAN No. :- 110104057666

Gender :- M (M/F)

Date of Birth :- 0 9 0 5 1 9 8 4 (DD/MM/YYYY)

Class/Group :- 13 (A/B/C)

Cadre :- BLAS (Bihar legislative secretariat service)  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SITAMARHI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Ashutosh Abhishek .....

Name of Employee: .. Ashutosh Abhishek .....

Designation: .. Assistant .....

Department: Bihar Vidhan Sabha .....  
secretariate.

Place: ... Patna ...

Date: ... 15/02/2022 ...

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.